

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-1612/ND/2018
IA/1642/2022

IN THE MATTER OF:

M/s. Riyal Packers

.....Applicant

Vs.

M/s. Benlon India Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 19.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rajat Sinha, Adv.

For the Respondent : Mr. Shekhar Raj Sharma, Dy. AG Hry,
with Ms. Akshaya Jebakumar, Adv. in IA/1642/2022

ORDER

Due to paucity of time, the matter is listed on **18.03.2024**.

**Sd/-
(Court Officer)**